

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Review Application No. 69 of 2001
alongwith

Review Application No. 70 of 2001

Review Application No. 71 of 2001

Review Application No. 72 of 2001

Review Application No. 73 of 2001

Review Application No. 74 of 2001

Allahabad this the 12th day of January 2001

Hon'ble Mr.S.K.I. Naqvi, Member (J)

Review Application No. 69/01

Jitendra Kumar Prajapati, S/o Late Rajendra Kumar Prajapati, R/o 59/47 Khalasi Line, Kydganj, Allahabad.

Applicant

By Advocate Shri G.P. Tripathi

Versus

1. The Union of India, through the Secretary, Ministry of Defence, Government of India, New Delhi.
2. The Commandant, 503 Army Base Workshop, Allahabad Fort-211005.
3. The Director General, EME(EME Civ-2), DHQ PO, New Delhi-110011.
4. The Accountant General, Uttar Pradesh, Allahabad.

Respondents

By Advocate Shri R.

Review Application No. 70 of 2001
(In O.A.No. 919 of 2001)

Mahesh Kumar, S/o Late Chhotey Lal, R/o 122, Sadar Bazar Cantt., Allahabad.

Applicant

By Advocate Shri G.P. Tripathi

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S (C)

Respondents same as in review application
no.70 of 2001.

Review Application No.71 of 2001
(In O.A.No. 920 of 2001)

Kandhai Lal S/o Jaggannath (Late) R/o 293, New
Bairahna, Allahabad.

Applicant

By Advocate Shri G.P. Tripathi

Versus

Respondents same as in

1. The Union of India through the Secretary, Ministry of Defence, Government of India, New Delhi.
2. The Commandant Ordnance Depot Fort, Allahabad.
3. The Director General, Ordnance Service, Army Headquarters., DHQ PO, New Delhi-110011.
4. Accountant General, Uttar Pradesh, Allahabad.

By Advocate

Review Application No.72 of 2001
(In O.A. No. 921 of 2001)

Amrit Lal, S/o Late Shri Dhangoo Lal, R/o 511, Buxi Khurd, Daraganj, Allahabad. T.No.228, E and BR, RSSD Ordnance Fort, Allahabad. Applicant

By Advocate Shri G.P. Tripathi

Versus

Respondents same as in review application No.
71 of 2001

Review Application No. 73 of 2001
(In O.A.No. 922 of 2001)
Rakesh Kumar Kanojiya, s/o Late Chhedi Lal, R/o 55, New Lasker Line, Old Bairahna, Allahabad. Applicant
By Advocate Shri G.P. Tripathi

S. G. P. T.

Respondents same as in review application no.69
of 2001

Review Application No.74 of 2001
(In O.A.No. 923 of 2001)

Mohd. Nafees Siddiqi, Son of Late Mohd.Rafiq,
R/o 240, Khalasi Line, Kydganj, Allahabad.

Applicant

By Advocate Shri G.P. Tripathi

Versus

Respondents same as in review application no.69
of 2001

O_R_D_E_R

By Hon'ble Mr.S.K.I. Naqvi, Member (J)

The above mentioned six review petitions
have been filed in connected O.As decided by
single order on 01.08.01. The grounds taken in
these review petitions are also almost the same
and, therefore, they are being decided by the
single order as under.

2. Perused the record and considered the
grounds taken in respective review petitions and
I am of the view that there is no patent mistake
of law or fact, in the order under review, which
requires re-consideration. While rendering the
order under review the relevant legal position
and the facts as came up in respective O.As were
given due weightage and consideration and there-
after decision was taken.

3. For the above, the review petitions
under consideration are rejected being devoid
of any merit.